NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 26th March, 2024, 10:30 A.M.
CP (IB) No. 31/CB/2022, IA (IB) No. 336/CB/2023, IA (IB) No. 355/CB/2023, IA (IB) No. 46/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Kalinga Enterprises Pvt. Ltd. -Vs- Maa Manasha Devi Alloys Pvt. Ltd.
Under Section	9 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) — Dr S C Mohanty, ex-RP
Mr. Umesh Chandra Sahoo, Adv.
CS, Mr. Gourav Joshi

For Respondent (s) — Mr. S. Jena, PCS

ORDER

IA (IB) No. 46/CB/2024

This is an application filed by the Operational Creditor to implead COC members as party in IA (IB) No. 336/CB/2023. There is no representation for the Applicant. Ld. Counsel Mr. Umesh Chandra Sahoo appeared for the erstwhile RP, represents that this application is not maintainable and it will cause unnecessary delay in the disposal application filed by him in IA (IB) No. 336/CB/2023, since there is no representation for the applicant. List the matter on 22.04.2024.

IA (IB) No. 336/CB/2023

Ld. Counsel Mr. Umesh Chandra Sahoo appeared for the applicant. This is an application filed by the erstwhile RP for recovery of his fees. Ld. Authorized Representative PCS, Mr. S. Jena appeared for the respondent (Corporate Debtor). There is no representation for 1st respondent (Operational Creditor)

Sd

Sd

Sibendra Naik (Steno)

The appeared counsel for applicant represents that pleadings are completed. Applicant counsel relied upon certain judgments of the Hon'ble Apex Court and Hon'ble NCLAT. Counsel is directed to upload those judgments in the DMS portal after serving copy upon the other side. List the matter for further hearing by 22.04.2024.

IA (IB) No. 355/CB/2023

This is an application filed by the corporate debtor against the erstwhile RP for recovery of Rs. 10 lakhs, alleging that it was wrongly withdrawn by the RP. In this case reply has been filed. Pleadings completed. List the matter for hearing on 22.04.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)

Sibendra Naik (Steno)